

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: :MUMBAI

CONTEMPT PETITION NO. 60/2002
IN
ORIGINAL APPLICATION NO. 621/2001

FRIDAY, THE 11TH DAY OF OCTOBER, 2002

CORAM: HON'BLE SHRI JUSTICE BIRENDRA DIKSHIT. VICE
CHAIRMAN
HON'BLE SHRI B.N. BAHADUR. MEMBER (A)

Sunanda Vasant Choudhari
working as T.G.T. (Marathi)
in the Jawahar Navodaya Vidyalaya,
Jind, Haryana. .. Petitioner

By Advocate Shri S.V. Marne

Versus

1. Shri R.K. Khanna,
The Director, Navodaya
Vidyalaya Samitee, IPO,
Indira Gandhi Stadium,
New Delhi-110 002.
2. Dr. (Smt) Sudha Sharma
The Deputy Director,
Navodaya Vidyalaya Samitee,
Pune (Pune Region),
Sheti Mahamandal Bhavan,
(MSFC Limited), 2nd Floor,
'B' Wing, Bharoburda,
Senapathi Bapat Road,
Pune-411 029. .. Proposed Contemnners

By Advocate Shri V.S. Masurkar.

O R D E R (ORAL)
Hon'ble Shri B.N. Bahadur, Member (A)

Shri Masurkar Learned Counsel for Respondents
files an additional reply to the Contempt Petition which
is ordered to be taken on record. We have heard Learned
Counsel on both sides and find that the orders in the
Original Application No. 621/2001 has been implemented



...2.

and the Respondents have now issued formal order dated 09.10.2002 disposing of the representation made by the Applicant in the Original Application.

2. The delay has been explained ~~in that~~ ^{Bb A} the copy of the order had been communicated to the Contempt Petitioner as outlined in the reply. We therefore, no reason to proceed further with the Contempt Petition. The notices issued to the contemners/ respondents are discharged, and the contempt petition is dismissed.

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(B.N. BAHADUR)
MEMBER (A)

B.Dikshit

(BIRENDRA DIKSHIT)
VICE CHAIRMAN

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